

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SITTING AT NEW DELHI**

In

OA No. 907/2018

IN THE MATTER OF:

Mahabir sharma

..... Applicant

Versus

Vs State of Haryana

..... Respondents

INDEX

SR. NO.	PARTICULARS	PAGE NO
1.	STATUS REPORT OF THE COMMITTEE DULY CONSTITUTED IN THE OA NO. 907/2018 TITLED AS MAHABIR SHARMA VS STATE OF HARYANA	1-7
2.	ANNEXURE-1 HON'BLE TRIBUNAL ORDER DATED 03.01.2019	8-9
3.	ANNEXURE-2 COPY OF THE CLOSURE ORDERS OF M/S PENTAGUN FABRICS	10
4.	ANNEXURE-3 COPY OF ANALYSIS REPORT OF WATER NO. 909 DATED 15.07.2019 OF M/S PENTAGUN FABRICS	11
5.	ANNEXURE-4 COPY OF ANALYSIS REPORT NO. 156 OF AIR DATED 02.07.2019 OF M/S PENTAGUN FABRICS	12
6.	ANNEXURE-5 COPY OF ANALYSIS REPORT NO. 457 DATED 27.3.2019 AND NO. 458 DATED 27.3.2019 OF M/S DHARV GLOBALS LTD & M/S SHUBHRAM HOSPITAL SOLUTIONS PVT LTD RESPECTIVELY	13-15
7.	ANNEXURE-6 COPY OF ANALYSIS REPORT DATED 10.6.2019 OF CETP, BARHI, SONEPAT.	16
8.	ANNEXURE-7 COPY OF AMBIENT AIR QUALITY ANALYSIS REPORT NO. 223 & 228 DATED 11.9.2019 OF HSIIDC BARHI, SONEPAT.	17-18

FILED BY:



Bhupinder Singh,
Regional Officer, Nodal Officer
Haryana State Pollution Control Board, Panckula
SCO-55, Sector -25, Sonapat, Haryana 132105

Date: 25/9/2019

Place: New Delhi

Status report in OA No. 907/2018 titled as Mahabir sharma Vs State of Haryana

1. Background

The complaint has been made in the Hon'ble NGT that industrial unit at barhi Industrial area in district Sonapat are being run for dyeing of the clothes causing pollution in the environment and affecting the public health. Hon'ble NGT passed an order in OA NO. 907/2018 by directing Haryana State Pollution Control Board and District Magistrate, Sonapat look into the matter and furnish a report on factual aspects to this Tribunal. Copy the order passed by Hon'ble NGT dated 03.01.2019 is attached as **Annexure-R/1**

In Compliance of the order passed by Hon'ble NGT, Principal Bench, New Delhi in OA No 907/2018 the inspection team consisting of following officers constituted by then Deputy Commissioner and officers from HSPCB inspected the unit operating in HSIIDC, Industrila Estate, Barhi, Sonapat on 15.02.2019.

- a) Sub-Divisional Magistrate, Ganaur, Sonipat on behalf of District Magistrate, Sonapat
- b) District Forest Officer, Sonapat on behalf of District Magistrate, Sonapat
- c) Block Development and Panchayat Officer, Ganaur, Sonapat
- d) Regional Officer, Haryana State Pollution Control Board, Sonapat.
- e) Assistant Environment Engineer, Haryana State Pollution Control Board, Sonapat.

2. Detail of inspection conducted by the team:

The team as constituted in the above said matter inspected the site i.e. plot no. 125 as mentioned in the complaint on 15.02.2019. At site it was found that the unit is operating in the name of M/s Pentagun fabrics, Plot no. 125, Industrial Estate, HSIIDC, Barhi, Sonapat. It is a small scale unit and has obtained consent to operate from Haryana State Pollution Control Board (HSPCB). During the time of inspection the unit was not in operation but the following deficiencies were observed by the team:

- i.) That stack attached to boiler was lying broken from the Height of approx. 15 feet.
- ii.) Not installed separate energy meter for APCM.
- iii.) Not maintained logbook for the operation of APCM & ETP.
- iv.) Not provided Hazardous waste Storage site.
- v.) Not shown latest manifest for handling over the waste to GEPIL.
- vi.) Not connected the flow Meter to ETP outlet.

According to the deficiencies found at site by the team a show cause notice was issued to the unit by Regional Office, Sonipat vide letter no. HSPCB/SR/2019/5085 dated 06.03.2019. The status report in this regard by way on interim report has already been submitted before this Hon'ble tribunal on 06.03.2019.

The unit not submitted any reply to the show cause notice issued by HSPCB and also not complied with the deficiencies observed by the team therefore closure order issued against the unit vide letter no. HSPCB/SNP/WMC-HQ/2019/4 daed 12.04.2019 and same was implemented by this office on 29.04.2019. Copy of closure order is enclosed as **Annexure-R/2**. The unit complied with the observations of closure order and submitted the compliance report in this office on 01.05.2019 and closure order of the unit was suspended on 10.05.2019. The unit was again inspected by this office to check the compliance made by the unit on 27.06.2019. The

Water and Air sample of the unit was collected during inspection. The sampling report received from HSPCB laboratory vide no. 909 dated 15.07.2019 under Water Act, 1974 and Sampling report no 156 dated 02.07.2019 under Air Act, 1981 parameters are within prescribed standard. The report is attached as Annexure R/3 & R/4 respectively.

3. Inspection of others unit located in HSIIDC Barhi to check quality of Water and Air discharge by the units:

3.1 Inspection to check treated effluent quality by the unit

As per direction of this Hon'ble tribunal vide order dated 03.01.2019 in the above said matter Deputy Commissioner, Sonapat also directed the team to randomly inspect units located in HSIIDC Barhi to check the treatment facility provided by the unit operating in Industrial Area, HSIIDC, Barhi, sonapat. As per direction two units M/s Dhruv Globals Limited, Plot no. 462/463, HSIIDC, Phase-I, Industrial Esate, Barhi, Sonapat and M/s Shubhram Hospital Solutions, Pvt. Ltd., Plot no. 485-486, Phase-II, HSIIDC, Barhi, Sonapat was inspected by the team. The effluent sample from the outlet of these units was collected by the team. The analysis report received from HSPCB laboratory, Panchkula of these units vide A/R no. 457 dated 27.03.2019 and A/R no. 458 dated 27.03.2019 parameters are found within prescribed standard. Copy of analysis report is enclosed as Annexure-R/5. Beside this 10 no. of units were also inspected by the Regional Office, Sonapat operating in industrial Estate, HSIIDC, Barhi, Ganaur, Sonapat. Out of this 10 no. Of units 2 no of units were found non-complying and rest 8 no of units were found complying. The details of these units are given in table below:

Table 1

Sr. No.	Name & address of unit	Type of sample	Detail of inspection	Action Taken
1	Shubhram Hospital Solutions Pvt Ltd, Plot No 485 486, HSIIDC, Ph-2, Barhi, Distt Sonipat	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected . The analysis report no. 458 dated 27.03.2019 received from HSPCB laboratory Panchkula parameters are within prescribed standards..	The unit was found complying therefore no action required against the unit.
2	Dhruv Globals Ltd., Plot No. 462-463, Ph-I, Barhi, Distt. Sonipat	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected . The analysis report no. 457 dated 27.03.2019 received from HSPCB laboratory Panchkula parameters are within prescribed.	The unit was found complying therefore no action required against the unit
3	M/s Sino India Textiles Pvt. Ltd., Plot No. 687, Phase-II, Barhi, Distt. Sonipat.	Water	Effluent Treatment Plant (ETP) was not installed by the unit. The analysis report no. 457 dated 27.03.2019 received from HSPCB laboratory Panchkula parameters exceeding the prescribed standards. The parameters BOD (1325 mg/l against the limit of 30 mg/l), COD (4240 mg/l against the limit of 250 mg/l , Suspended Solids (2072 mg/l against the limit of 100 mg/l and Oil & Grease (789.6 mg/l against the limit of 00 mg/l) are found exceeding the prescribed standard.	Closure order dated 25.09.2019 issued against the unit. The case has also been send to Head Office for imposing Environment Compensation of Rs 4,03,125/- . Prosecution action has also been initiated against the unit.

4	M/s Anand Knit, Plot No. 650-651, HSIIDC, Ph-II, Barhi, Distt. Sonipat	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected. The analysis report no. 791 dated 07.06.2019 received from HSPCB laboratory Panchkula parameters are within prescribed.	The unit was found complying therefore no action required against the unit
5	M/s REXOLENE INDIA MFG PVT. LTD, PLOT NO. 473E PHASE-II, HSIIDC, INDUSTRIAL ESTATE BARHI, SONEPAT,	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected. The analysis report no. 790 dated 07.06.2019 received from HSPCB laboratory Panchkula parameters are within prescribed.	The unit was found complying therefore no action required against the unit
6	NATRAJ HOME FURNISHING PVT LTD, PLOT NO 666 677 HSIIDC PHASE II BARHI SONEPAT	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected.	A/R Awaited
7	Weave n Colors Texofab, Plot No. 490, Ph-IV, Sec-57, HSIIDC, Indl. Estate, Barhi, Distt. Sonipat	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected. The analysis report no. 135 dated 08.02.2019 received from HSPCB laboratory Panchkula parameters are within prescribed.	The unit was found complying therefore no action required against the unit
8	M/s Twenty First Centaury Creation (P) Ltd., 207, HSIIDC, Indl. Estate, Barhi, Sonapat	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected. The analysis report no 658 dated 14.05.2019 received from HSPCB laboratory Panchkula parameters are within prescribed.	The unit was found complying therefore no action required against the unit
9	M/s R. K. Dyeing, Plot No. 360, HSIIDC, Barhi, Sonipat.	Water	The unit was found installed plant and machinery for dyeing activity during the time of inspection. The unit not obtained CTE/CTO from the Board. The unit was not in operation on the day of inspection therefore effluent sample from the unit could not be collected.	Closure action has been recommended to Head Office vide this office letter no. 2466 dated. 24.09.2019. Prosecution action has also been initiated against the unit.
10	M/s Denim Craze, Plot No. 550-553, HSIIDC, Ph-II, Barhi, Distt. Sonipat	Water	Effluent Treatment Plant (ETP) found operating during the time of inspection. Treated effluent sample from outlet of ETP was collected. The analysis report no 1341 dated 24.09.2019 received from HSPCB laboratory Panchkula parameters are within prescribed..	The unit was found complying therefore no action required against the unit.

Also, it is submitted that there are 109 units operating in HSIIDC, Barhi and have installed their own effluent treatment facility. Each unit operating in HSIIDC, Barhi is connected to CETP of capacity 16 MLD provided by HSIIDC through sewer network for terminal treatment. The latest analysis report dated 10.06.2019 of the CETP shows parameter within prescribed standard. Copy of analysis report is enclosed as Annexure- R/6.

3.2 Inspection to check Air Quality discharge by the units

To check the Air Pollution Control treatment facility provided by the units operating in HSIIDC, Barhi 11 number of units were also inspected. Out of this 4 no. of units were inspected by the team comprising of Assistant Environmental engineer, HSPCB, Sonapat and Block development and Panchayat Officer, Ganaur, Sonapat on behalf of Deputy commissioner, Sonapat to check the adequacy of Air Pollution control Device provided the units. The unit inspected by team are M/s Weave n Colors Texofab, Plot No. 490, Ph-IV, Sec-57, HSIIDC, Indl. Estate, Barhi, Distt. Sonipat, M/s Manohar Filaments (P) Ltd., Plot No. 531-532, Phase-II, HSIIDC, Barhi, Distt. Sonapat, M/s Vardhman Creations, Plot No.487-88, Indl. Area, HSIIDC, Barhi, Distt. Sonapat and M/s Denimo Design Washing Private Limited, Plot No.381, Phase-1, Barhi, Sonapat. These units are found using legal fuel i.e Coal and Wood during the time of inspection and have provided Air Pollution Control Device to control the air emissions. The analysis report received from HSPCB laboratory, Panchkula parameters of air emission are found within permissible limit. The status of 11 no. units inspected by this office is given in table below:

Table 2

Sr. No.	Name & address of unit	Type of sample	Detail of inspection	Action taken
1	TECHNOCRATS PAPERS AND COATERS PVT LTD., PLOT NO 194 HSIIDC BARHI SONOPAT	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 124 dt. 11.6.19 received from HSPCB laboratory, Panchkula parameters are within limit.	The unit is complying therefore no action is required against the unit.
2	M/s Nirmal Udyog, 434, HSIIDC, I.E., Barhi, Distt. Sonipat	Air	The unit not provided proper sampling facility and also operating without CTE/CTO from the Board .	Closure action taken against the unit vide no. 824 dated 17.07.2019. The unit is lying sealed. Prosecution action also initiated against the unit.
3	M/s Vardhman Creations, Plot No.487-88, Indl. Area, HSIIDC, Barhi, Distt. Sonapat	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 224 dt 11.09.2019 received from HSPCB laboratory, Panchkula parameters are within limit.	The unit is complying therefore no action is required against the unit
4	M/s Weave n Colors Texofab, Plot No. 490, Ph-IV, Sec-57, HSIIDC, Indl. Estate, Barhi, Distt. Sonipat	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 226 dt 11.09.2019 received from HSPCB laboratory, Panchkula parameters are within limit.	The unit is complying therefore no action is required against the unit
5	M/s Manohar Filaments (P) Ltd., Plot No. 531-532, Phase-II, HSIIDC, Barhi, Distt. Sonapat.	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 227 dt 11.09.2019 received from HSPCB laboratory, Panchkula parameters are within limit	The unit is complying therefore no action is required against the unit

6	M/s Anand Knit, Plot No. 650-651, HSIIDC, Ph-II, Barhi, Distt. Sonipat	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 113 dt 03.06.2019 received from HSPCB laboratory, Panchkula parameters are within limit	The unit is complying therefore no action is required against the unit
7	M/s REXOLENE INDIA MFG PVT. LTD, PLOT NO. 473E PHASE-II, HSIIDC, INDUSTRIAL ESTATE BARHI, SONEPAT,	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 114 dt. 03.06.2019 received from HSPCB laboratory, Panchkula parameters are within limit	The unit is complying therefore no action is required against the unit
8	NATRAJ HOME FURNISHING PVT LTD, PLOT NO 666 677 HSIIDC PHASE II BARHI SONEPAT	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 231 dt. 11.09.2019 received from HSPCB laboratory, Panchkula parameters are within limit	The unit is complying therefore no action is required against the unit
9	M/s Twenty First Centaury Creation (P) Ltd., 207, HSIIDC, Indl. Estate, Barhi, Sonapat	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 109 dt. 08.05.2019 received from, HSPCB laboratory, Panchkula parameters are within limit	The unit is complying therefore no action is required against the unit
10	M/s R. K. Dyeing, Plot No. 360, HSIIDC, Barhi, Sonipat.	Air	The unit was found installed plant and machinery for dyeing activity during the time of inspection. The unit not obtained CTE/CTO from the Board. The unit was not in operation on the day of inspection therefore effluent sample from the unit could not be collected	Closure action has been recommended to Head Office vide this office letter no. 2466 dated. 24.09.2019. Prosecution action has also been initiated against the unit.
11	M/s Denim Craze, Plot No. 550-553, HSIIDC, Ph-II, Barhi, Distt. Sonipat	Air	APCM provided by the unit was found in working condition. Air sample collected from the stack of the boiler and as per Sampling Report No. 225 dt. 11.09.2019 received from HSPCB laboratory, Panchkula parameters are within limit	The unit is complying therefore no action is required against the unit.

Also, Ambient Air Quality monitoring at two locations were carried out by Regional office , Sonapat in HSIIDC industrial Area on 5.09.2019 and 06.09.2019. The value of Ambient Air Quality as received from HSPCB laboratory, Panchkula vide A/R no 223 & 228 dated 11.09.2019 are given in table below:

Table 3

Location of sampling point	Date of sampling	Maximum Value ($\mu\text{g}/\text{Nm}^3$)		Minimum value ($\mu\text{g}/\text{Nm}^3$)		Average Value ($\mu\text{g}/\text{Nm}^3$)		Standards limit ($\mu\text{g}/\text{Nm}^3$)	
		PM10	PM2.5	PM 10	PM2.5	PM 10	PM2.5	PM 10	PM 2.5
At CETP, HSIIDc Barhi, Ganaur, Sonapat	5.09.2019	187.6	50.2	56.9	50.2	141.1	50.2	100	60
At HSIIDC Office building Complex, Barhi, Sonapat	6.09.2019	156.50	46.0	77.7	46.0	105.36	46.0	100	60

Copy of analysis report is enclosed as Annexure-R/7

4. Conclusion and Recommendation

4.1 That the unit M/s Pentagon fabrics, Plot no. 125, HSIIDC, Barhi, Ganaur, Sonapat as mentioned in the complaint was found not complying with the conditions of consent to operate for which closure action taken against the unit.

4.2 Apart from the unit mentioned in complaint random inspection of 10 numbers of units were carried out to check the effluent treatment facility provided by the units operating in HSIIDC, Barhi, Sonapat. Out of these 10 units 2 no of units M/s Sino India Textiles Pvt. Ltd., Plot No. 687, Phase-II, Barhi, Distt. Sonipat and M/s R. K. Dyeing, Plot No. 360, HSIIDC, Barhi, Sonipat are found non-Complying. Closure order dated 25.09.2019 issued against M/s Sino India Textiles Pvt. Ltd., Plot No. 687, Phase-II, Barhi, Distt. Sonipat. The case has also been send to Head Office for imposing **Environment Compensation of Rs 4,03,125/-**. Prosecution action has also been initiated against the unit M/s Sino India Textiles Pvt. Ltd., Plot No. 687, Phase-II, Barhi, Distt. Sonipat. Closure action has been recommended to Head Office vide this office letter no. 2466 dated. 24.09.2019 against M/s R. K. Dyeing, Plot No. 360, HSIIDC, Barhi, Sonipat. Prosecution action has also been initiated against the unit.

4.3 That each industrial located in HSIIDC is connected to the sewer laid down by HSIIDC. The effluent after individual treatment facility from unit is further treated in CETP of capacity 16 MLD provided by the HSIIDC. The latest effluent discharge standards of CETP, Barhi are found within permissible limit.

4.4 That random inspection of 11 number of units were also carried out to check the Air Pollution Control facility provided by the units and to check the kind of fuel. Out of these 11 numbers of unit 2 numbers of units M/s Nirmal Udyog, 434, HSIIDC, I.E., Barhi, Distt. Sonipat and M/s R. K. Dyeing, Plot No. 360, HSIIDC, Barhi, Sonipat are found non-complying. Closure action taken against the unit vide no. 824 dated 17.07.2019 and Prosecution action also initiated against the unit M/s M/s Nirmal Udyog, 434, HSIIDC, I.E., Barhi, Distt. Sonipat . Also, Closure action has been recommended to Head Office vide this office letter no. 2466 dated. 24.09.2019 and Prosecution action has also been initiated against the unit M/s R. K. Dyeing, Plot No. 360, HSIIDC, Barhi, Sonipat.

4.5 That Ambient Air Quality monitoring at two locations were carried out by the team in HSIIDC industrial Area. The average level of PM10 was found 123.23 $\mu\text{g}/\text{Nm}^3$ against the limit of 100 $\mu\text{g}/\text{Nm}^3$ which has been found exceeding the ambient air quality standatrds and level of PM2.5 was found 48.10 $\mu\text{g}/\text{Nm}^3$ against the limit of 60 $\mu\text{g}/\text{Nm}^3$ which is within the prescribed standards for ambient air quality..

4.6 That HSPCB will abide by all the further Directions of Hon'ble NGT in this matter.


Lalit Malik
Assistant Environment Engineer,
HSPCB, Sonapat


Bhupinder Singh,
Regional Officer,
HSPCB, Sonapat


Deputy Commissioner,
Sonapat

Date : 25/9/19
Place : Sonapat

Item No. 10

Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 907/2018

Mahabir Sharma

Applicant(s)

Versus

State of Haryana

Respondent(s)

Date of hearing: 21.12.2018

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

Application is registered based on a complaint received by letter

ORDER

Allegation in this letter, which has been treated as an application, is that industrial units at Barhi Industrial Area in District Sonapat are being run for dyeing of the clothes causing pollution in the environment and affecting the public health.

Let the State Pollution Control Board and District Magistrate, Sonipat look into the matter and furnish a report on factual aspects to this Tribunal within one month from the date of receipt of copy of this order by e-mail at ngt.filing@gmail.com.

Copy of this order along with complaint be sent to the State Pollution Control Board by e-mail for compliance.

Needless to say that order of National Green Tribunal is binding as a decree of Court and non-compliance is actionable by way of punitive action including prosecution, in terms of the National Green Tribunal Act, 2010.

List for further consideration on 27.03.2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

December 20, 2018

Original Application No. 907/2018

A





HARYANA STATE POLLUTION CONTROL BOARD

C-11 Sector-6, Panchkula
Ph - 0172- 577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com
Website: hspcb.gov.in

Annexure-R/2
FTMS-26222
13/04/19
RH/3748180/27
HSPC-B
Panchkula 11/4/19

10870/RKE
19/04/19

281
25-4-19

Order

Whereas, M/s Pentagun Fabrics, 125, Industrial Estate, Barhi, Distt. Sonapat is in the process of Dyeing of yarn and is polluting in nature,
Whereas, said unit was visited by the team of SMM Ganaur, DFO Sonepat and Field Officer of the Board on dated 15.02.2019 to verify the compliance status of environmental laws, in compliance of the Hon'ble NGT orders dated 20.12.2018 in the matter of O.A. No. 90/2018 titled as Mahabir Sharma V/s State of Haryana and during inspection, the following violations were observed:-

1. The stack attached to boiler was lying broken from the height of approx. 15 feet
2. Not installed separate energy meter for APCM
3. Not maintained logbook for the operation of APCM & ETP.
4. Not provided Hazardous Waste Storage site
5. Not shown latest manifest for handling over the waste to GEPIL.
6. Not connected the Flow Meter to ETP outlet.

Whereas, show cause notice for closure was issued to the unit by Regional Officer Sonepat Region vide letter no 4939 dated 20.02.2019 for the above said violations, but the unit did not submit the complete compliance of show cause notice.

Whereas, Regional Officer, Sonepat Region vide his letter no 5110 dated 11.03.2019 has recommended the case for issuing of the closure order against the unit, under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and u/s 31-A of Air (Prevention & Control of Pollution) Act, 1981 for the above said violation;

Whereas, the case has been examined and it has been found that unit is gross violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the unit M/s Pentagun Fabrics, 125 Industrial Estate, Barhi, Distt. Sonapat, by sealing its plant and machinery including DG set (s) of the above said unit with immediate effect.

Dated Panchkula, the
25th April, 2019

Ashok Khetarpal
Chairman

Endst. No. HSPCB/SNP/WMC-HQ/2019/ 3

Dated: 12/4/19

- A copy of the above is forwarded to the following for information and necessary action
1. The Deputy Commissioner, Sonapat
 2. The Regional Officer, HSPCB, Sonapat. He is asked to ensure the compliance of above order for closure of the above said unit immediately and to submit compliance report within 03 days positively.
 3. M/s Pentagun Fabrics, 125, Industrial Estate, Barhi, Distt. Sonapat

कार्यालय उपायुक्त, सोनीपत

क्रमांक 5912 एम.वी. दिनांक 22/4/19

इसकी एक प्रति मूल रूप में Ro. PCB

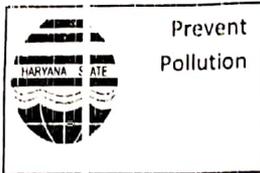
Sonapat

को सूचनार्थ एवं आगामी अन्वेषक कार्यवाही हेतु प्रेषित है।

कृते: उपायुक्त, सोनीपत

06/25/4/19

Environmental Engineer (HQ)
For Chairman



Type of Sample:-Paid
Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

page 1 of 1

FR
AA-VAEE-II/VAEE-II/VAEE-II/SC-B
JEE/ASSTT/CLERK

update hand.
c.o/colld
M
a.o.l. 10

To

M/s Pentagun Fabrics,
Plot No. 125, HSIIDC, Ind. Area, Barhi,
Distt. Sonapat.

Report No.909
Dated: 15-07-2019

Description: Received a sample on 28/06/2019 of Water collected by Sh. Lalit Malik, AEE collected from Outlet of ETP on 27/06/2019. The sample has been analysed from 28/06/2019 to 15/07/2019,

1. Sample Code 1027
2. Sample Collected from # Outlet of ETP

OBSERVATION

1. Appearance Brownish
2. Odour Mild

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	8.48		6.0-9.0	APHA, 4500
2.	Suspended Solid mg/l	53.0		1500	APHA, 2540
3.	BOD mg/l \$	22.0		500	IS:3025(P)
4.	COD mg/l \$	102.4		1400	APHA, 52
5.	Oil & Grease mg/l \$	2.0		15	APHA, 5
6.	Conductivity Micro S/cm	1587.0			-
7.	Ammonical Nitrogen (as N) mg/l	2.8		50	-
8.	Total Dissolved Solid mg/l	1420.0		2100.0	-
9.	Sodium Absorption Ratio (SAR)	5.61		26	-
10.	Phenolic Compound (C6H5OH) mg/l	BDL		1.0	-
11.	Sulphide (as S) mg/l	BDL		2.0	-
12.	Total Chromium (as Cr) mg/l	BDL		2.0	-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL		0.1	-

Sample Collected/Not Collected by us
Sample Consumed in testing

JSA1
Manjali

JSA2
Kiran Bala

Sc-B
Sukhram

Analyst
Harish Chandra

Laboratory Incharge
Rajesh Garhia

CC to Regional Office Sonapat

The test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.
\$ Disclaimer: parameter at S.No. 3, 4 & 5, the results may be affected as sample was received without preservation.

BDL - Below Deduction Limit.

DL - Deduction Limit



Type of Sample: -Monitoring
HARYANA STATE POLLUTION CONTROL BOARD'S
Laboratory (HQ)
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Page 1 of 1

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

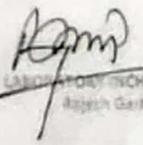
Report No.: 156
Dated: 02-July-2019

Description of Sample: - Received a sample of Stack emission on 28-June-19 collected by Sh. Lalit Malik, AEE, of the Board Collected from premises of the M/s Pentagun Fabrics, Plot No. 125, HSIIDC, Industrial Area, Barhi, Distt. Sonapat on 27-June-2019. The sample has been analyzed from 28-June-19 to 02 July-2019. The analysis report is as follows: -

1.	Sample Code	156
FIELD OBSERVATION		
1.	Name of plant/Section *	Boiler
2.	Stack Attach to *	Boiler through cyclone
3.	Normal operating Schedule (hr/day) *	8-10
4.	Type of Chimney *	Metal
5.	Stack Height from the ground level *	30 m
6.	Diameter of stack *	0.3 m
7.	Stack Temperature Deg.C *	105
8.	Average stack velocity m/sec *	5.88
9.	Quantity of Emission m ³ /sec	0.4

TEST REPORT			
<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³	144.3	1200
2.	Sulphur dioxide mg/m ³	29.8	
3.	Nitrogen dioxide mg/m ³	17	

Sample Collected/Not Collected by us
Sample Consumed in testing
CC to Member Secretary
CC to Region/ Sonapat

 SSA
 SSA
 SSA
 Analyst
 LAB. IN-CHARGE

The test report relate only to the particular sample submitted for testing

*This information is provided by Field Officer.

800 - Barhi Deduction Limit



Form J
(See Rule 36)

FR Page 1 of 2
AA-WAE-III/AEE-III/AEE-IV/S-1-B
JEE/ASST/CLERK

C.O. updates
Recd.
8-27
287-119
KJ

Report No-457 Dated: 27-Mar-2019
I hereby, certify that I Rajkumar, Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 20 day of Mar, 2019, collected by Sh. Lalit Malik, AEE accompanied by Sh. Surender Pal (SDM), Sh. Manish Malik, BDPEO and Sh. Balraj Ahlawat, RO on dated 20 day of Mar, 2019 of M/s Dhruv Globals Limited, Plot No. 462/463, HSIIDC, Phase-I, Barhi, Industrial Estate, Distt. Sonapat-131101 for analysis.

163
18/4/19

Further certify that I have analyzed the above mentioned sample on 20-Mar-2019 to 27-Mar-2019 and declare the result of analysis to be as follows:-

Sr. No.	Parameters	Result	Result	Permissible Limit	Test Method
1.	Sample No.	483			
2.	Sample Collected from	Outlet of ETP			
3.	Appearance	Bluish			
4.	Odour	Mild			
5.	pH value	8.03		6.0-9.0	APHA,4500-H+B
6.	Suspended Solids mg/l	124.0		1500	APHA,2540-D
7.	BOD mg/l	160.0		500	IS:3025(P-44)
8.	COD mg/l	507.2		1400	APHA, 5220-B
9.	Oil & Grease mg/l	8.5		15	APHA, 5520-B
10.	Conductivity Micro S/cm	4550.0			-
11.	Ammonical Nitrogen (as N) mg/l	N.D.		50	-
12.	Total Dissolved Solid mg/l	2828.0		2100	-
13.	Sodium Absorption Ratio (SAR)	20.37		26	-
14.	Phenolic Compound (C6H5OH) mg/l	N.D.		1.0	-
15.	Dissolved Phosphate (as P) mg/l	1.2			-
16.	Sulphide (as S) mg/l	N.D.		2.0	-

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the Industry and the Board.
Signed this 27 day of March-2019

Haryana State Pollution Control Board Laboratory,
SCO-115 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Sonapat

Handwritten signature

Board Analyst

This test report relate only to the particular sample submitted for testing.



Page 1 of 2

Form J

(See Rule 36)

Report No- 458

Dated: 27-Mar-2019

I hereby, certify that I Rajkumar, Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 20 day of Mar, 2019, collected by Sh. Lalit Malik, AEE accompanied by Sh. Surender Pal (SDM), Sh. Manish Malik, BDPEO and Sh. Balraj Ahlawat, RO on dated 20 day of Mar, 2019 of M/s Shubhram Hospital Solutions Private Limited, Plot No. 485-486, Phase-II, HSIIDC Textile Park, Industrial Area, Barhi, Ganaur, Sonapat-131101 for analysis.

Further certify that I have analyzed the above mentioned sample on 20-Mar-2019 to 27-Mar-2019 and declare the result of analysis to be as follows:-

Sr. No.	Parameters	Result	Result	Permissible Limit	Test Method
1.	Sample No.	484			
2.	Sample Collected from	Outlet of ETP			
3.	Appearance	Light Blue			
4.	Odour	Almost Odourless			
5.	pH value	7.53		6.0-9.0	APHA,4500-H+
6.	Suspended Solids mg/l	13.0		1500	APHA,2540-D
7.	BOD mg/l	19.0		500	IS:3025(P-44)
8.	COD mg/l	103.2		1400	APHA, 5220-B
9.	Oil & Grease mg/l	N.D.		15	APHA, 5520-B
10.	Conductivity Micro S/cm	881.0		-	-
11.	Ammonical Nitrogen (as N) mg/l	N.D.		50	-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 27 day of March-2019

Haryana State Pollution Control Board Laboratory,
SCO-115 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Sonapat

7c
[Signature]

Board Analyst

This test report relate only to the particular sample submitted for testing.

Scanned by CamScanner

[Signature]
14

Scanned by CamScanner

Water pollution

Form J

(See Rule 36)

Page 2 of 2

Report No- 458

Dated: 27-Mar-2019

I hereby, certify that I Rajkumar, Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act-1974 (06 of 1974), received a sample on the 20 day of Mar, 2019, collected by Sh. Lalit Malik, AEE accompanied by Sh. Surender Pal (SDM), Sh. Manish Malik, BDPEO and Sh. Balraj Ahlawat, RO on dated 20 day of Mar, 2019 of M/s Shubhram Hospital Solutions Private Limited, Plot No. 485-486, Phase-II, HSIIDC Textile Park, Industrial Area, Barhi, Ganaur, Sonapat-131101 for analysis.

Further certify that I have analyzed the above mentioned sample on 20-Mar-2019 to 27-Mar-2019 and declare the result of analysis to be as follows:-

Sr. No.	Parameters	Result	Result	Permissible Limit	Test Method
12.	Total Dissolved Solid mg/l	622.0		2100	-
13.	Sodium Absorption Ratio (SAR)	15.79		26	-
14.	Phenolic Compound (C ₆ H ₅ OH)mg/l	N.D.		1.0	-
15.	Total Chromium (as Cr) mg/l	N.D.		2.0	-
16.	Total Hardness mg/l	84.0			-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found Intact and in order, slip on the container had the signature of the representative of the Industry and the Board.

Signed this 27 day of March-2019

Haryana State Pollution Control Board Laboratory,
SCO-115 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Sonapat


Board Analyst

This test report relate only to the particular sample submitted for testing.

15

Prevent pollution

9/9
28/5/19

Form J

(See Rule 36)
Test ReportFR
AA-IAEE-IAEE-IAAENVISOB
JEE/ASST/CLERKRAB
RO/3/1/19

Report No- 793

Dated: 10-June-2019

I hereby, certify that I Rajkumar Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 28 day of May, 2019, collected by Sh. Lalit Malik, AEE accompanied by Sh. Balraj Singh, RO on dated 27 day of May, 2019 of M/s CETP Barhi (16 MLD), HSIIDC Barhi, Sonapat for analysis.

Further certify that I have analyzed the above mentioned sample on 28-May-2019 to 10-June-2019 and declare the

result of analysis to be as follows:-

1.	Sample Code	866	867
2.	Sample Collected from #	Inlet of CETP	Outlet of CETP
OBSERVATION			
1.	Appearance	Black	Light Brown
2.	Odour	Foul	Mild

		RESULTS			
Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	7.63	7.88	6.0-9.0	APHA, 4500 H+ B
2.	Suspended Solid mg/l	122.0	23.0	100	APHA, 2540 D
3.	BOD mg/l \$	220.0	18.0	30	IS:3025(P-4)
4.	COD mg/l \$	768.0	78.4	250	APHA, 5220-B
5.	Oil & Grease mg/l \$	16.0	BDL (DL=2)	10.0	APHA, 5520-B
6.	Conductivity Micro S/cm	4890.0	2530.0	-	-
7.	Total Dissolved Solid mg/l	2858.0	1572.0	2100.0	-
8.	Ammonical Nitrogen (as N) mg/l	18.48	BDL	50	-
9.	Sodium Absorption Ratio (SAR)	9.69	7.35	26	-
10.	Phenolic Compound (C6H5OH)mg/l	BDL	BDL	1.0	-
11.	Sulphide (as S) mg/l	2.4	BDL	2.0	-
12.	Total Chromium (as Cr) mg/l	BDL	BDL	2.0	-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL	BDL	0.1	-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.
Signed this 10 day of June-2019

Haryana State Pollution Control Board Laboratory,
SCO-115 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Sonapat

This test report relate only to the particular sample submitted for testing.

[Signature]
Board Analyst

This information is provided by the field officer.
\$ Disclaimer: parameter at S.No. 3, 4 & 5, the results may be effected as sample was received without preservation.

BDL - Below Deduction Limit.

DL - Deduction Limit.

File No - 62765



Type of Sample: - Monitoring
HARYANA STATE POLLUTION CONTROL BOARD'S
 Laboratory (HQ)
 SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Page | of |

To
 The Member Secretary,
 Haryana State Pollution Control Board
 Panchkula

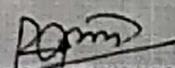
Report No. : 223
 Dated: 11-September-2019

Description of Sample: - Received a sample of Ambient on 08-September-19 collected by Sh. Lalit Malik, AEE of the Board Collected from premises of the M/s AAQ Monitoring at HSIIDC office, Phase-I, Barhi, Sonapat on 05 & 06-September-2019. The sample has been analyzed from 08-September-19 to 11-September-2019. The analysis report is as follows:-

1.	Sample Code	223	223A	223B	223C
FIELD OBSERVATION					
1.	Sample Collected from *	AAQ	AAQ	AAQ	AAQ
2.	Location of Sampling Point *	AAQ	AAQ	AAQ	AAQ
3.	Actual time of sampling (min.) *	480	480	480	1440
4.	Flow rate of PM (LPM) *	1200	1200	1200	16.6
5.	Total Volume of Air sample for PM (m ³)	576	576	576	23.9
6.	Average Ambient Temperature deg.C	34	35	32	-

TEST REPORT					
S.No.	Parameter Name	Result	Result	Result	Result
1.	PM ₁₀ (µg/m ³)	156.5	77.7	81.9	-
2.	PM _{2.5} (µg/m ³)	-	-	-	46.0
3.	Sulphur dioxide µg/ m ³	18	16.4	15	-
4.	Nitrogen dioxide µg/m ³	28	20	20	-

Sample Collected/Not Collected by us
 Sample Consumed in testing
 CC to Member Secretary
 CC to Regional Sonapat

 JSA1 Manjali
 JSA2 Kiran Bala
 SSA Sukh Ram
 Analyst Harish Chandra
 LABORATORY INCHARGE Rajesh Garia

The test report relate only to the particular sample submitted for testing. ...

Form-62170



Type of Sample: -Monitoring
HARYANA STATE POLLUTION CONTROL BOARD'S
 Laboratory (HQ)
 SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Page | of 1

To

The Member Secretary,
 Haryana State Pollution Control Board
 Panchkula

Report No. : 228
 Dated: 11-September-2019

Description of Sample: - Received a sample of Ambient on 08-September-19 collected by Sh. Lalit Malik, AEE of the Board Collected from premises of the M/s AAQ Monitoring at CETP, Phase-III, Barhi, Sonapat on 06 & 07-September-2019. The sample has been analyzed from 08-September-19 to 11-September-2019. The analysis report is as follows: -

1. Sample Code	228	228A	228B	228C
FIELD OBSERVATION				
1. Sample Collected from *	AAQ	AAQ	AAQ	AAQ
2. Location of Sampling Point *	AAQ	AAQ	AAQ	AAQ
3. Actual time of sampling (min.) *	480	480	480	1440
4. Flow rate of PM (LPM) *	1200	1200	1200	16.6
5. Total Volume of Air sample for PM (m ³)	576	576	576	23.9
6. Average Ambient Temperature deg.C	34	36	33	-

TEST REPORT					
S.No.	Parameter Name	Result	Result	Result	Result
1.	PM ₁₀ (µg/m ³)	187.6	178.8	56.9	-
2.	PM _{2.5} (µg/m ³)	-	-	-	50.2
3.	Sulphur dioxide µg/ m ³	22.6	20	15.8	-
4.	Nitrogen dioxide µg/m ³	32	32	24	-

Sample Collected/Not Collected by us
 Sample Consumed in testing
 CC to Member Secretary
 CC to Regional, Sonapat

ISA1
 Manjali

ISA2
 Kiran Bala

SSA
 Sukh Ram

Analyst
 Harish Chandra

LABORATORY INCHARGE
 Rajesh Garhia

The test report relate only to the particular sample submitted for testing

*This information is provided by Field Officer.

BDL - Below Deduction Limit.